

(J.H.C. Sch. 1-7)

From:

**Ram Sharma**

Registrar (Administration) I/c.,  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

**The Principal District & Sessions Judges,  
Bokaro, Chatra, Hazaribagh, Koderma, Ramgarh &  
the Judicial Commissioner, Ranchi.**

Ref:- This court's letter no. 4663/Apptt. dated 16.12.2019

Sir,

Inviting reference to this Court's letter referred above, I am directed to inform that the Hon'ble Court has been pleased to cancel the nomination of all the Judicial Officers posted at your Judgeship for participation in one day Regional Conference on Court and Case Management: Guidelines Tools and Techniques (RC-III) which was scheduled to be held on 05.01.2020 at Hazaribagh.

This is for your information and communication to the officers concerned.

Yours faithfully,

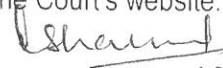
Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo No. 4855 /Apptt.

Dated, Ranchi, the 20-12-2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2892/JAJ dated 18.12.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
20.12.19  
Registrar (Administration) I/c.